



“ KYC (Know Your Customer) is necessary but simple - for opening and maintaining your bank account ”

1 ONE 'proof of identity' and 'proof of address' and a recent photograph are enough to open a bank account

2 Your Aadhaar Card, Driving Licence, Voters' Identity Card, Passport or NREGA Card – serves as both, proof of identity and proof of address. PAN Card serves only as proof of identity

3 If your current address is not the same as the proof submitted to your bank, a simple declaration of your new address is adequate

4 Even without 'proof of identity and address' open a savings bank 'small account' by submitting a recent photograph and signature. Enjoy account balance of up to ₹50,000, withdrawals of up to ₹10,000 per month and total credits of up to ₹1 lakh per financial year

5 Banks need to reconfirm KYC details only every 2, 8 or 10 years depending on your risk profile

6 For grievance, if any, about the KYC process, please complain to your bank. If unsatisfied with bank's response, complain to RBI's Banking Ombudsman. For details visit <https://bankingombudsman.rbi.org.in>

For more details visit www.rbi.org.in/KYCFAQ or contact your nearest bank branch



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